GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 2201 TO BE ANSWERED ON 29.11.2016

REHABILITATION OF MANUAL SCAVENGERS

2201. SHRI BHEEMRAO B. PATIL: SHRIMATI K. MARAGATHAM: SHRI R. DHRUVA NARAYANA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of manual scavengers identified along with the number of such persons rehabilitated during the last three years, State/UT-wise;
- (b) the budgetary allocation and details of the expenditure incurred under the Self Employment Scheme for Rehabilitation of Manual Scavengers (SRMSs) during the said period, State/UT-wise;
- (c) the total number of dry latrines and number of manual scavengers in their jurisdiction, State/UT-wise;
- (d) the reasons for the mismatch of data between the number of manual scavengers and the number of dry latrines;
- (e) whether the Government has received requests from various States for financial assistance to eradicate manual scavenging, if so, the details thereof and the action taken thereon, Statewise; and
- (f) whether the Government has fixed any time-frame to make India free from manual scavenging and if so, the details thereof along with the steps taken in this regard?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE)

(a): As per reports received from the States and Union Territories (UTs) there are 12,226 identified manual scavengers. State/UT wise details of the identified manual scavengers and the number of such persons who have been provided rehabilitation benefits under "Self Employment Scheme for the Rehabilitation of Manual Scavengers" (SRMS) during the last three years are given in **Annexure-I..**

(b): A Central Sector "Self Employment Scheme for the Rehabilitation of Manual Scavengers" (SRMS) is implemented by the Department of Social Justice & Empowerment for the rehabilitation of manual scavengers. Budget Allocation for SRMS during 2014-15 to 2016-17 is as under:

Sl. No.	Financial Year	Budget Allocation (Rs. in Crore)
1	2014-15	448
2	2015-16	470.19
3	2016-17	10

The State-wise details of expenditure incurred on the rehabilitation of identified manual scavengers are given in the **Annexure-II.**

- (c): State-wise details of insanitary latrines including those serviced by humans as per household and houselisting Census-2011 report released by Registrar General of India, are given in the **Annexure-III.** The Census-2011 did not publish any data regarding manual scavengers.
- (d): There has been time gap between the 2011 Census data of insanitary latrines and identification of manual scavenges by the local authorities in States/Union Territories. In the intervening period a number of insanitary latrines have been converted into sanitary latrines under various schemes implemented by the Central and State Governments and also by individual households. The mismatch of data between the number of manual scavengers and the number of dry latrines has been discussed with the States and Union Territories. Villagewise Census-2011 data of insanitary latrines has been provided to the States and Union Territories for reconciliation of data, if necessary by carrying out a resurvey of manual scavengers.
- (e): No such request been received from any State/Union Territory. However, a Central Sector Scheme "Self Employment Scheme for the Rehabilitation of Manual Scavengers" is implemented for rehabilitation of identified manual scavengers.
- (f): Manual scavenging is prohibited under the "Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013 (MS Act, 2013)" from the date of coming into force of the Act i.e. 06.12.2013. No person, local authority or any agency shall engage or employ, either directly or indirectly, a manual scavenger from the above date and every person so engaged or employed shall stand discharged immediately from any obligation express or implied, to do manual scavenging. Any contravention in this regard is punishable as per the provision of the MS Act, 2013.

Annexure-I referred in reply to Part (a) of Lok Sabha Unstarred Question No. 2201 for answer on 29.11.2016 regarding Rehabilitation of Manual Scavengers

S.no.	State	No. Of Manaul Scavengers uploaded on MS Website*	Number of manual scavengers provided rehabilitation benefits under Self Employment Scheme for the Rehabilitation of Manual Scavengers during the last three years											on of
		Onetime cash assistance provided @Rs. 40,000/- per beneficiary Training Sanctioned			Self	Self Employment Projects sanctioned								
			upto 2014-2015	2015- 2016	2016- 2017 upto 31st Oct	Total	upto 2014- 2015	2015- 2016	2016- 2017 upto 31st Oct	Total	upto 2014- 2015	2015- 2016	2016- 2017 upto 31st Oct	Total
1	Andhra Pradesh	124	45	0	8	53	0	0	0	0	0	0	0	0
2	Bihar	137	0	131	0	131	0	91	0	91	0	0	0	0
3	Chhattisgarh	3	3	0	0	3	0	0	0	0	0	0	0	0
4	Karnataka	302	143	79	17	239	0	0	223	223	0	202	22	224
5	Madhya Pradesh	36	0	36	0	36	0	100	0	100	0	0	0	0
6	Odisha	237	0	174	45	219	0	56	12	68	0	83	41	124
7	Punjab	91	0	87	0	87	0	100	244	344	0	21	14	35
8	Rajasthan	577	0	194	112	306	0	100	0	100	0	0	0	0
9	Tamilnadu	462	0	170	85	255	0	250	0	250	0	0	0	0
10	Uttar Pradesh	10016	1118	7622	1189	9929	0	1480	4553	6033	0	0	576	576
11	Uttarakhand	137	0	134	1	135	0	116	0	116	0	71	0	71
12	West Bengal	104	95	0	0	95	97	0	0	97	97	0	0	97
Total		12226	1404	8627	1457	1148	97	2293	5032	7422	97	377	653	1127

Annexure-II
Annexure-II referred in reply to Part (b) of Lok Sabha Unstarred Question No. 2201 for answer on 29.11.2016 regarding Rehabilitation of Manual Scavengers

	-										Rs. In	Lakhs	
S.no.	State	Onetime ca	sh assistance	e incurred und provided @l eficiary		oyment Scheme for the Rehabilitation of Manual Scavengers during the last three years Expenditure on Training + Stipend Subsidy for Self Employment Projects							
		upto 2014- 2015	2015-2016	2016-2017	Total	upto 2014-2015	2015- 2016	2016- 2017	Total	upto 2014-2015	2015-2016	2016-2017	Total
1	Andhra Pradesh	18	0	3.2	21.2	0.0	0.0	0.0	0.0	0.0	0.0	0.0	0.0
2	Bihar	0	52.4	0	52.4	0.0	0.0	0.0	0.0	0.0	0.0	0.0	0.0
3	Chhattisgarh	1.2	0	0	1.2	0.0	0.0	0.0	0.0	0.0	0.0	0.0	0.0
4	Karnataka	57	31.6	6.8	95.6	0.0	0.0	5.8	5.8	0.0	148.6	0.0	148.6
5	Madhya Pradesh	0	14.4	0	14.4	0.0	1.26	0.0	1.260	0.0	0.0	0.0	0.0
6	Odisha	0	69.6	18	87.6	0.0	7.81	1.1	8.890	0.0	38.3	0.0	38.3
7	Punjab	0	34.8	0	34.8	0.0	3.18	10.0	13.190	0.0	13.4	0.0	13.4
8	Rajasthan	0	77.6	44.8	122.4	0.0	3.18	0.0	3.175	0.0	0.0	0.0	0.0
9	Tamilnadu	0	68	34	102.0	0.0	1.68	6.0	7.670	0.0	0.0	0.0	0.0
10	Uttar Pradesh	447	3049	475.6	3971.6	0.0	27.00	58.13	85.125	0.0	0.0	0.0	0.0
11	Uttarakhand	0	53.6	0.4	54.0	0.0	5.68	2.54	8.215	0.0	38.7	0.0	38.7
12	West Bengal	38	0	0	38.0	12.16	5.47	0.0	17.630	48.50	0.0	0.0	48.5
	Total	562	3451	582.8	4595.20	12.16	55.24	83.51	150.905	48.50	238.92	0.00	287.4

Annexure-III referred in reply to Part (c) of Lok Sabha Unstarred Question No. 2201 for answer on 29.11.2016 regarding Rehabilitation of Manual Scavengers

State/UT -wise No. of insanitary latrines as per Houselisting and Housing Census 2011.

S.	State/UT -wise No. of insanitary latrines as per Houselisting and Housing Census 2011. State/UT Number of households						
~ .	2	Total number of					
No.		households	Nightsoil disposed into open drain	Serviced Manually	Sub-total (4+5)	Serviced by animal	Total (6+7)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	ANDAMAN & NICOBAR `ISLANDS	93376	151	11	162	57	219
2	ANDHRA PRADESH	21024534	165673	10357	176030	52767	228797
3	ARUNACHAL PRADESH	261614	1865	1059	2924	9579	12503
4	ASSAM	6367295	54381	22139	76520	35394	111914
5	BIHAR	18940629	39246	13587	52833	35009	87842
6	CHANDIGARH	235061	164	0	164	32	196
7	CHATTISGARH	5622850	4881	736	5617	3484	9101
8	DADRA & NAGAR HAVELI	73063	55	168	223	28	251
9	DAMAN & DIU	60381	29	16	45	14	59
10	GOA	322813	667	0	667	3151	3818
11	GUJARAT	12181718	25234	2566	27800	4890	32690
12	HARYANA	4717954	32432	1343	33775	4752	38527
13	HIMACHAL PRADESH	1476581	3069	310	3379	561	3940
14	JAMMU & KASHMIR	2015088	64479	178443	242922	13109	256031
15	JHARKHAND	6181607	9317	1836	11153	5986	17139
16	KARNATAKA	13179911	61802	7740	69542	28995	98537
17	KERALA	7716370	12052	3011	15063	1713	16776
18	LAKSHADWEEP	10703	0	0	0	0	0
19	MADHYA PRADESH	14967597	41363	5664	47027	13948	60975
20	MAHARASHTRA	23830580	154331	9622	163953	45429	209382
21	MANIPUR	507152	27713	10062	37775	2964	40739
22	MEGHALAYA	538299	1792	1962	3754	4126	7880
23	MIZORAM	221077	583	121	704	562	1266
24	NAGALAND	399965	1208	786	1994	2481	4475
25	NCT OF DELHI	3340538	68424	583	69007	633	69640
26	ODISHA	9661085	30567	26496	57063	24222	81285
27	PUDUCHERRY	301276	638	133	771	88	859
28	PUNJAB	5409699	28274	3465	31739	9460	41199
29	RAJASTHAN	12581303	94061	2572	96633	8781	105414
30	SIKKIM	128131	93	0	93	126	219
31	TAMIL NADU	18493003	149455	27659	177114	26020	203134
32	TRIPURA	842781	3760	830	4590	3733	8323
33	UTTAR PRADESH	32924266	151717	326082	477799	80291	558090
34	UTTARAKHAND	1997068	6730	4701	11431	2562	13993
35	WEST BENGAL	20067299	78446	130330	208776	72289	281065
	Total	246692667	1314652	794390	2109042	497236	2606278